Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3454 -- JK (LD) of 2025 DATED:-25 -03

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government

Dated:- 25- 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

- 1. Learned Advocate General, J&K
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- Joint Secretary(J&K), Ministry of Home Affairs, Government of India
- Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- Secretary to Government, Revenue Department.
- Director Litigation, Srinagar/ Jammu. 7.
- 8. Law Officer concerned
- Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

Assistant Legal Remembrancer

Annexure to the Government Order No. 3454 – JK (LD) of 2025 dated 25.03.2025.

S No.	Type	NO.	YEAR	PETITIONER	RESPONDENT	NAME OF OIC
1	НСР	4	2025	TUFAIL AHMAD ZARGER	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
2	НСР	43	2025	ROUF AHAMD WANI	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
3	НСР	16	2025	BILAL AHAMD LONE	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
4	НСР	38	2025	GHULZAR AHAMD VAID	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
5	НСР	30	2025	FAYAZ AHMAD SHEIKH	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
6	WPC	2404	2023	Ab Rashid Wani	FCR and Ors	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
7	WPC	1267	2024	Mst Tasleema Banoo	UT of J&K and Ors.	Fayaz Ahmad Banday (ADC, Anantnag)
8	WPC	2777	2022	Ghulam Qadir Bhat & Ors.	Financial Commissioner & Ors	Sheikh Ansar Tehsildar kokernag 9622768698
9	WPC	2919	2023	Arshad Ismail Andrabi	Commissioner Secretary to Govt. & Ors.	Sheikh Ansar Tehsildar kokernag 9622768698
10	WPC	3297	2023	Ghulam Nabi Wagay & Anr.	UT of J&K and Ors.	Raeis Ahmad Bhat (ACR), ANANTNAG 6005711598
11	LPA, OWP	56, 248	2023, 2005	Mashkoor Ahmad Khan & Ors.	JK Special Tribunal, Srinagar & Ors.	Fayaz Ahmad Banday (ADC, Anantnag)
12	WPC	730	2023	Mohammad Abdullah Malik & Ors.	UT of J&K and Ors.	Syed Muiz Qadri (Tehsildar Larnoo)
13	WPC	2068	2024	Sara	UT of J&K and Ors.	Nisar Ahmad Awan (Tehsildar Pahlagam) cell No. 8491074740
14	CCPS, WPC	417, 2230	2024	Sheikh Muzaffar Ahmad	UT of J&K and Ors.	SAJAD AHMAD WANI (Tehsildar Anantnag) 7889988497
15	OWP	1251	2013	Aijaz Ahmad Parray	State & others	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG 7889591240
16	WPC	368	2024	Abdul Hameed Malik	Tehsildar Anantnag and Ors.	SAJAD AHMAD WANI (Tehsildar Anantnag) 7889988497
17	WPC	370	2025	Iram Manzoor & Anr.	UT of J&K and Ors.	Raeis Ahmad Bhat (ACR),



						ANANTNAG 6005711598
18	WPC	2126	2022	Ghulam Nabi Mir	UT of J&K and	Shurjeel Ali Naikoo (SDM
19	WPC	2227	2024	Gull Mohd Wani & Ors	Ors. Tehsildar Pahalgam & Ors.	Pahalgam) Nisar Ahmad Awan (Tehsildar Pahlagam) cell No. 8491074740
20	WPC	2816	2024	Ghulam Qadir Bhat & Ors.	UT of J&K and Ors.	Raeis Ahmad Bhat (ACR), ANANTNAG 6005711598
21	WPC	283	2025	Mohammad Amin Padder & Ors.	UT of J&K and Ors.	Mr. Khalld zaffar (Tehsildar Dooru) cell No. 9018192480

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